NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

SINGLE MEMBER BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR K.USRIMVAS	RP	KUSC ASSETS ADVISORY	Mood
S. MANSHI KRISHNA	Adr.	Burama kish of martino	Ev. Vanh

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Dr K.V. Srinivas, Ld. RP, Shri S.V. Vanshi Krishna, Ld. Counsel for the Petitioner and Shri Durga Bose, Shri P. Sriharsha Reday, Ld. Counsels for the Respondent and Shri Ravi Srinivas S, Corporate Debtor (in person)

Post the case on 07.02.2018. Ld. RP is directed to submit his progress report well before the next date of hearing.

Member (J)